

FORM NO. 4
CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA
(CIRCUIT AT PORT BLAIR)

ORDER SHEET

Miscellaneous Application No. 351/00283/2017
Original Application No. 351/00066/2014

Applicant(s)	Respondent(s)
Sudeep Banerjee	Education
Advocate for the Applicant(s)	Advocate for the Respondent(s)
Mr. K.V. Kumar	Mr. S.K. Mandal
	Mr. S.C. Misra

Notes of Registry	Orders of the Tribunal
	<p><u>16.2.2018 (Circuit Bench)(DB):</u></p> <p>The instant MA is filed seeking to fix time frame for complying with the orders of this Tribunal, which was finally disposed of vide order dated 28.12.2015.</p> <p>2. Once the OA is finally disposed of, this Tribunal becomes functus officio ^{and} cannot at any circumstances fix any time frame and accordingly the instant MA is dismissed as not maintainable.</p> <p style="text-align: right;">(Nandita Chatterjee) (V. Ajay Kumar) MEMBER(A) MEMBER(J) sp</p>